Parliament and released to the Press.

प्रावेशिक सेना का पनर्गठन

*४४२. श्री राम सहाय: क्या प्रति-रक्षा मंत्री यह बताने की कृपा करेंग कि :

- (क) क्या सरकार प्रादेशिक सेना बा पूनगंठन करने वा विचार कर रही है;
- (ख) यदि हां, तो इस दिणा में क्या नायवाही भी जा रही है है

f [REORGANISATION OF T.A.

- *452. SHRI RAM SAHAI: Will the Minister of Defence be pleased to state:
- (a) whether Government propose io reorganise the Territorial Army; and
- (b) if so, what steps are being taken in this direction?]

प्रतिरक्षा भवा (धी वाई ०वा० चन्हाण): (क) तथा (ख) पिछले १५ वयों के दौरान प्राप्त प्रमधन को सामने रखते हुए, प्रादेशिक सेता के कतंत्र्यों, सकल्पना तथा संघटन के विषय में प्तरीक्षण किया जा रहा है, मि प्रतिरक्षा की ब्यापक स्थिति में, इस एक प्रमानशाली शक्ति बनाया जा सके।

t[THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) and (b) In the light of the experience gained during the past 15 years, the role, concept and composition of the Territorial Army are being reviewed to

t [] English translation.

make it an effective force within the over-all defence set-up.]

to Questions

VIOLATION OF INDIAN AIR SPACE BY CHINESE AND PAKISTANI PLANES

- *453. SHRI SITARAM JAIPURIA: Will the Minister of DEFENCE be pleased to state:
- (a) the names of the places in India where Pakistani and Chinese aeroplanes were detected violating the air space during the last three months: and
- (b) the action taken by Government in these cases?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) and (b) According to the information available to Government to-date, there has been no violation of Indian air space by Chinese aircraft during the last three months, except for the fact that one Pakistani aircraft violated Indian air space on 21st September 1964 at a place called Lashdat (near Cease-Fire Line) in Jammu & Kashmir. A Cease-Fire violation complaint has been lodged with the United Nations Observers' Team. The award of the Chief Military Observer is awaited.

MEETING OF THE HEADS OF EDUCATIONAL-INSTITUTIONS WITH INFORMATION AND BROADCASTING MINISTER

- •454. SHRI ARJUN ARORA: Will the Minister of Information and Broadcasting be pleased to state:
- (a) whether it is a fact that a deputation of the heads of educational institutions met her at Allahabad on October 5 last in connection with title of Indian feature films;
- (b) if so, what were the requests made by the deputationists; and
- (c) what action has been taken or proposed to be taken on the requests?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI GANDHI): (a) Yes, Sir.